

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :30-04-2026

Date : 30.04.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
29417/2026	30.04.2026	BLAPL-609/2026	P. SAHOO	C.O.		Order Dtd. 2026-04-27		(S No
29424/2026	30.04.2026	ABLAPL-3117/2026	B K NAYAK	C.O.		Order Dtd. 2026-04-27	BAIL-1	(S No 14
29425/2026	30.04.2026	ABLAPL-3359/2026	BIRAJA PRASAD NANDA	C.O.		Order Dtd. 2026-04-27		(S No 14
29426/2026	30.04.2026	CRLMC-1290/2026	B B ROUT	C.O.	COURT NO. 6	Order Dtd. 2026-05-11		(S No 14
29450/2026	30.04.2026	WP (C) - 10184/2026	S. R. SETHI	C.O.	COURT NO. 20	Order Dtd. 2026-07-06	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
29451/2026	30.04.2026	WP (C) - 12320/2026	N. ROUT	C.O.	COURT NO. 20	Order Dtd. 2026-04-23		(S No 11
29452/2026	30.04.2026	WP (C) - 1515/2026	A. K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2026-04-27		(S No 11
29453/2026	30.04.2026	CMP-1340/2025	S. K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2026-04-24		(S No 11
29454/2026	30.04.2026	BLAPL-2399/2026	JADUNATH PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2026-04-27		(S No 11
29456/2026	30.04.2026	BLAPL-1860/2026	JADUNATH PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2026-04-27		(S No 11
29457/2026	30.04.2026	WP (C) - 12321/2026	P. PANDA	C.O.	COURT NO. 20	Order Dtd. 2026-04-23	WRIT BRANCH-5	(S No 47
29458/2026	30.04.2026	BLAPL-13168/2025	T K BARIK	C.O.	COURT NO. 20	Order Dtd. 2026-04-27		(S No 47
29459/2026	30.04.2026	WP (C) - 25409/2025	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-04-27	WRIT BRANCH-2	(S No

29460/2026	30.04.2026	WP (C) - 8992/2026	S. K. SAMAL	C.O.	COURT NO. 12	Order Dtd. 2026-07-27	WRIT BRANCH-8	(S No 39
29461/2026	30.04.2026	WP (C) - 2772/2026	N. PANDA	C.O.	COURT NO. 12	Order Dtd. 2026-04-27		(S No 39
29462/2026	30.04.2026	WP (C) - 4774/2026	P. K. LENKA	C.O.	COURT NO. 12	Order Dtd. 2026-04-27	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
29463/2026	30.04.2026	ABLAPL-3078/2026	P. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 11
29464/2026	30.04.2026	WP (C) - 7969/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
29465/2026	30.04.2026	WP (C) - 7965/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27	WRIT BRANCH-7	(S No 44
29466/2026	30.04.2026	WP (C) - 11004/2026	R. C. MALLA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27		(S No 44
29467/2026	30.04.2026	WP (C) - 10980/2026	R. C. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27		(S No 44
29468/2026	30.04.2026	WP (C) - 11722/2026	R. C. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27	WRIT BRANCH-3	(S No 28
29469/2026	30.04.2026	ABLAPL-2819/2026	C RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-23		(S No 28
29470/2026	30.04.2026	WP (C) - 5391/2026	P. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-06-23	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
29471/2026	30.04.2026	WP (C) - 7760/2026	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-04-27	WRIT BRANCH-1	(S No
29472/2026	30.04.2026	WP (C) - 4438/2026	S. K. NATH	C.O.	COURT NO. 23	Order Dtd. 2026-04-27	WRIT BRANCH-1	(S No 30
29474/2026	30.04.2026	WP (C) - 5284/2026	S. K. NATH	C.O.	COURT NO. 23	Order Dtd. 2026-04-27	WRIT BRANCH-1	(S No 30
29475/2026	30.04.2026	WP (C) - 7333/2026	S. K. NATH	C.O.	COURT NO. 23	Order Dtd. 2026-04-27		(S No 30
29476/2026	30.04.2026	WP (C) - 7587/2026	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2026-04-27	WRIT BRANCH-8	(S No 29
29477/2026	30.04.2026	WP (C) - 4941/2026	S. K. NATH	C.O.	COURT NO. 23	Order Dtd. 2026-04-27		(S No 29

29478/2026	30.04.2026	RSA-205/2026	P.K.PRADHAN	C.O.	COURT NO. 21	Order Dtd. 9999-12-31		(S No 29
29479/2026	30.04.2026	RSA-26/2026	A.K.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 9999-12-31		(S No 29
29481/2026	30.04.2026	RSA-160/2024	P.K.MISHRA	C.O.	COURT NO. 21	Order Dtd. 9999-12-31	SECOND APPEAL	(S No
29483/2026	30.04.2026	WP (C) - 20383/2025	P.N.NAYAK	C.O.	COURT NO. 21	Order Dtd. 2026-04-29	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
29484/2026	30.04.2026	CRA-201/1995	P K MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-04-16	CRIMINAL APPEAL	(S No
29485/2026	30.04.2026	CRLREV-273/2026	M MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2026-04-27		(S No
29487/2026	30.04.2026	BLAPL-2571/2026	J. DASH	C.O.	COURT NO. 24	Order Dtd. 2026-04-27	BAIL-1	(S No
29488/2026	30.04.2026	ABLAPL-3392/2026	B.TRIPATHY	C.O.	COURT NO. 24	Order Dtd. 2026-04-27	BAIL-1	(S No
29489/2026	30.04.2026	ABLAPL-3401/2026	B.TRIPATHY	C.O.	COURT NO. 24	Order Dtd. 2026-04-27		(S No
29490/2026	30.04.2026	ABLAPL-3335/2026	A.K.PRADHAN	C.O.	COURT NO. 24	Order Dtd. 2026-04-27		(S No
29491/2026	30.04.2026	ABLAPL-2700/2026	B.B.MALLICK	C.O.	COURT NO. 24	Order Dtd. 2026-04-27	BAIL-2	(S No 16
29492/2026	30.04.2026	ABLAPL-3152/2026	K.K.NATH	C.O.	COURT NO. 24	Order Dtd. 2026-04-24		(S No 16
29493/2026	30.04.2026	ABLAPL-3376/2026	A.PATNAIK	C.O.	COURT NO. 24	Order Dtd. 2026-04-27		(S No 16
29494/2026	30.04.2026	CONTC-2139/2026	K. K. NATH	C.O.	COURT NO. 24	Order Dtd. 2026-04-24		(S No 16
29495/2026	30.04.2026	ABLAPL-3369/2026	S.SAHOO	C.O.	COURT NO. 24	Order Dtd. 2026-04-27		(S No 16
29496/2026	30.04.2026	ABLAPL-3367/2026	A.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2026-04-27	BAIL-2	(S No 10
29497/2026	30.04.2026	WP (C) - 13004/2026	S. PATRA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	WRIT BRANCH-2	(S No
29498/2026	30.04.2026	ABLAPL-3363/2026	A.MOHANTY	C.O.	COURT NO.	Order Dtd. 2026-04-27		(S No

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29499/2026	30.04.2026	ABLAPL-3356/2026	S.BISWAL	C.O.	COURT NO. 15	Order Dtd. 2026-05-21	BAIL-2	(S No 18
29500/2026	30.04.2026	ABLAPL-2747/2026	H.K.MALLICK	C.O.	COURT NO. 15	Order Dtd. 2026-04-27		(S No 18
29501/2026	30.04.2026	BLAPL-2774/2026	B S SWAIN	C.O.	COURT NO. 15	Order Dtd. 2026-04-29	BAIL-2	(S No 11
29502/2026	30.04.2026	ABLAPL-2462/2026	S.P.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2026-04-23		(S No 11
29503/2026	30.04.2026	WP (C) - 13285/2017	S.MOHARANA	C.O.	COURT NO. 2	Order Dtd. 2026-03-20	WRIT BRANCH-4	(S No 27
29504/2026	30.04.2026	WP (C) - 26495/2025	RAICHARAN MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2026-04-27	WRIT BRANCH-1	(S No 31
29505/2026	30.04.2026	BLAPL-2025/2026	P. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2026-04-23	BAIL-2	(S No
29506/2026	30.04.2026	BLAPL-2214/2026	NIRANJAN ROUT	C.O.	COURT NO. 2	Order Dtd. 2026-04-23	BAIL-1	(S No
29507/2026	30.04.2026	CRLMC-3717/2022	S BISWAL	C.O.	COURT NO. 2	Order Dtd. 2026-03-25	CRIMINAL MISC	(S No
29508/2026	30.04.2026	ABLAPL-2809/2026	A.SUNDARAY	C.O.	COURT NO. 2	Order Dtd. 2026-04-23		(S No
29509/2026	30.04.2026	CRLMC-3717/2022	S BISWAL	C.O.	COURT NO. 2	Order Dtd. 2026-03-25	CRIMINAL MISC	(S No
29510/2026	30.04.2026	ABLAPL-3074/2026	S.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
29511/2026	30.04.2026	ABLAPL-2786/2026	P.PANIGRAHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-23	BAIL-1	(S No
29512/2026	30.04.2026	WP (C) - 1202/2015	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-22	WRIT BRANCH-2	(S No 45
29513/2026	30.04.2026	ABLAPL-2783/2026	P.PANIGRAHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-23		(S No 45
29514/2026	30.04.2026	ABLAPL-2460/2026	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-23	BAIL-2	(S No
29515/2026	30.04.2026	WP (C) - 29166/2023	S R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-22	WRIT BRANCH-2	(S No 34
29516/2026	30.04.2026	ABLAPL-3333/2026	B.DAS	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2026-04-27		(S No 34
29517/2026	30.04.2026	CONTC-5997/2023	H JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-03	CONTEMPT	(S No

29518/2026	30.04.2026	ABLAPL-3390/2026	S.P.SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27	BAIL-2	(S No 17
29519/2026	30.04.2026	ABLAPL-3341/2026	J.K.MOHAPATRA	C.O.	COURT NO. 24	Order Dtd. 2026-05-15		(S No 17
29520/2026	30.04.2026	ABLAPL-3332/2026	S.N.MISHRA	C.O.	COURT NO. 24	Order Dtd. 2026-04-27	BAIL-2	(S No
29521/2026	30.04.2026	ABLAPL-3334/2026	S.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2026-04-27		(S No
29522/2026	30.04.2026	ABLAPL-3343/2026	S.K.BEHERA	C.O.	COURT NO. 24	Order Dtd. 2026-04-27	BAIL-2	(S No
29523/2026	30.04.2026	ABLAPL-3388/2026	B.TRIPATHY	C.O.	COURT NO. 24	Order Dtd. 2026-04-27	BAIL-1	(S No
29524/2026	30.04.2026	ABLAPL-3156/2026	R.K.NAYAK	C.O.	COURT NO. 24	Order Dtd. 2026-04-24	BAIL-2	(S No
29525/2026	30.04.2026	ABLAPL-4042/2026	D.SWAIN	C.O.	COURT NO. 15	Order Dtd. 2026-05-08		(S No
29526/2026	30.04.2026	ABLAPL-3127/2026	A.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-04-27		(S No
29527/2026	30.04.2026	ABLAPL-3130/2026	B.SINGH	C.O.	COURT NO. 15	Order Dtd. 2026-04-27	BAIL-1	(S No
29536/2026	30.04.2026	ABLAPL-3138/2026	B.SINGH	C.O.	COURT NO. 15	Order Dtd. 2026-04-27		(S No
29537/2026	30.04.2026	ABLAPL-3128/2026	S.BARIK	C.O.	COURT NO. 15	Order Dtd. 2026-04-27		(S No
29539/2026	30.04.2026	ABLAPL-2506/2026	A.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-04-22		(S No
29540/2026	30.04.2026	ABLAPL-3657/2026	A.K.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2026-04-27		(S No
29542/2026	30.04.2026	ABLAPL-2576/2026	R.K.MALLICK	C.O.	COURT NO. 15	Order Dtd. 2026-04-21	BAIL-2	(S No
29544/2026	30.04.2026	ABLAPL-3065/2026	R.C.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
29545/2026	30.04.2026	ABLAPL-1577/2026	A.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27	BAIL-2	(S No
29547/2026	30.04.2026	ABLAPL-3402/2026	R.C.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-24	BAIL-2	(S No 16

29549/2026	30.04.2026	ABLAPL-3476/2026	R.C.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-24	BAIL-2	(S No 10
29550/2026	30.04.2026	WP (C) - 25125/2025	D.K.MOHANTY	C.O.	COURT NO. 25	Judgement Dtd. 2026-05-06	WRIT BRANCH-5	(S No 47
29551/2026	30.04.2026	ABLAPL-3075/2026	K.K.MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2026-04-24		(S No 47
29552/2026	30.04.2026	ABLAPL-3076/2026	H.S.DEO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 47
29554/2026	30.04.2026	ABLAPL-3082/2026	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 47
29555/2026	30.04.2026	ABLAPL-2472/2026	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-23		(S No 47
29556/2026	30.04.2026	RSA-295/2023	J SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-05-13	SECOND APPEAL	(S No
29559/2026	30.04.2026	ABLAPL-2478/2026	B.SINGH	C.O.	COURT NO. 12	Order Dtd. 2026-04-23		(S No
29560/2026	30.04.2026	WP (C) - 33973/2022	S DASH	C.O.	COURT NO. 22	Order Dtd. 2026-05-13	WRIT BRANCH-7	(S No 18
29562/2026	30.04.2026	WP (C) - 31223/2022	S DASH	C.O.	COURT NO. 22	Order Dtd. 2026-05-13	WRIT BRANCH-7	(S No 44
29563/2026	30.04.2026	WP (C) - 3583/2017	P K NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-05-08	WRIT BRANCH-1	(S No
29564/2026	30.04.2026	WP (C) - 33278/2021	M NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-04-21	WRIT BRANCH-1	(S No 31
29568/2026	30.04.2026	WP (C) - 6527/2026	B C PURAN	C.O.	COURT NO. 12	Order Dtd. 2026-04-27	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
29570/2026	30.04.2026	WP (C) - 29393/2024	M D BISWAL	C.O.	COURT NO. 12	Order Dtd. 2026-04-20		(S No 11
29572/2026	30.04.2026	WP (C) - 29393/2024	P K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-04-20		(S No 11
29576/2026	30.04.2026	CRLMC-1298/2026	S. K. PRUSTY	C.O.	COURT NO. 12	Order Dtd. 2026-04-27		(S No 11
29577/2026	30.04.2026	CMP-682/2026	S	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 11
29578/2026	30.04.2026	CMP-541/2026	S. K. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2026-04-23		(S No

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29580/2026	30.04.2026	CMP-689/2026	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27		(S No 11
29581/2026	30.04.2026	CRLMP-502/2026	S. K. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27		(S No 11
29582/2026	30.04.2026	CRLMP-449/2026	A. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27		(S No 11
29583/2026	30.04.2026	CRLMP-531/2026	B. TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27		(S No 11
29585/2026	30.04.2026	FAO-257/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-23	MISC. APPEAL SEC.	(S No
29586/2026	30.04.2026	FAO-206/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-23		(S No
29587/2026	30.04.2026	FAO-180/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-21		(S No
29588/2026	30.04.2026	FAO-182/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-21		(S No
29590/2026	30.04.2026	FAO-188/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-21		(S No
29591/2026	30.04.2026	FAO-189/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-21		(S No
29592/2026	30.04.2026	FAO-190/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-21		(S No
29593/2026	30.04.2026	FAO-185/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-21		(S No
29594/2026	30.04.2026	FAO-186/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-21		(S No
29595/2026	30.04.2026	FAO-506/2024	S. K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-22		(S No
29596/2026	30.04.2026	FAO-501/2024	S. K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-22		(S No
29597/2026	30.04.2026	FAO-244/2026	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-22		(S No
29598/2026	30.04.2026	FAO-470/2025	P. PUNYOTAYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-22		(S No
29599/2026	30.04.2026	FAO-	B. MAHALI	C.O.	COURT	Order Dtd. 2026-04-27	MISC.	(S

		94/2026			NO. 2 OLD		APPEAL SEC.	No
29600/2026	30.04.2026	CRLMC- 1306/2026	D. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27		(S No
29601/2026	30.04.2026	CRLMC- 1274/2026	D. S. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27		(S No
29602/2026	30.04.2026	CRLMC- 1329/2026	N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27		(S No
29603/2026	30.04.2026	CRLMC- 1291/2026	L. N. RAYATSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27		(S No
29604/2026	30.04.2026	CRLMC- 1303/2026	P. K. KUNDU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27		(S No
29605/2026	30.04.2026	CRLMC- 1257/2026	B. R. SENAPATI	C.O.	COURT NO. 6	Order Dtd. 2026-05-07		(S No
29606/2026	30.04.2026	CRLMC- 1271/2026	P. K. ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No
29607/2026	30.04.2026	CRLMC- 1335/2026	P. K. ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No
29608/2026	30.04.2026	CRLMC- 1326/2026	C. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No
29609/2026	30.04.2026	CRLMC- 1310/2026	C. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No
29610/2026	30.04.2026	CRLMC- 467/2026	P. K. JENA	C.O.	COURT NO. 6	Order Dtd. 2026-05-08		(S No
29611/2026	30.04.2026	CRLREV- 245/2026	R. DAS	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No
29612/2026	30.04.2026	CRLREV- 851/2025	P. K. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2026-05-08		(S No
29613/2026	30.04.2026	CRLA- 364/2026	A. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-06-30		(S No
29616/2026	30.04.2026	BLAPL- 2557/2026	P.PANIGRAHI	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No
29626/2026	30.04.2026	BLAPL- 2555/2026	P.PANIGRAHI	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No
29639/2026	30.04.2026	BLAPL- 2510/2026	P.R.SINGH	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No
29642/2026	30.04.2026	BLAPL- 2334/2026	N.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No
29643/2026	30.04.2026	BLAPL- 2380/2026	SUVENDU BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No
29644/2026	30.04.2026	BLAPL- 2336/2026	G.R.PATRA	C.O.	COURT NO. 6	Order Dtd. 2026-04-27	BAIL-1	(S No 13
29645/2026	30.04.2026	BLAPL- 2552/2026	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-04-27	BAIL-1	(S No
29646/2026	30.04.2026	BLAPL- 2561/2026	G.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No

29647/2026	30.04.2026	BLAPL-2559/2026	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-04-27	BAIL-1	(S No
29649/2026	30.04.2026	BLAPL-2516/2026	B.B.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No
29650/2026	30.04.2026	BLAPL-2518/2026	K.C.PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-04-27	BAIL-1	(S No
29651/2026	30.04.2026	BLAPL-2519/2026	B.B.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No
29652/2026	30.04.2026	BLAPL-2524/2026	D.K.JENA	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No
29653/2026	30.04.2026	BLAPL-2541/2026	K.C.PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-04-27	BAIL-1	(S No
29655/2026	30.04.2026	BLAPL-2560/2026	S.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No
29656/2026	30.04.2026	BLAPL-2565/2026	G.JAYSINGH	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No
29657/2026	30.04.2026	BLAPL-2577/2026	R.K.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No
29658/2026	30.04.2026	ABLAPL-2474/2026	S C DAS	C.O.	COURT NO. 6	Order Dtd. 2026-04-23		(S No
29659/2026	30.04.2026	WP (C) - 12776/2026	S N GAYA	C.O.	COURT NO. 6	Order Dtd. 2026-04-29	WRIT BRANCH-8	(S No 39
29660/2026	30.04.2026	BLAPL-2476/2026	B.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No 39
29662/2026	30.04.2026	BLAPL-2404/2026	D.SAMAL	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(S No 39
29663/2026	30.04.2026	BLAPL-13417/2025	M.D.BISWAL	C.O.	COURT NO. 3	Order Dtd. 2026-05-11		(S No 39
29664/2026	30.04.2026	BLAPL-741/2026	L.N.RAYATSINGH	C.O.	COURT NO. 3	Order Dtd. 2026-04-27		(S No 39
29665/2026	30.04.2026	BLAPL-609/2026	P.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2026-04-27		(S No 39
29666/2026	30.04.2026	BLAPL-12945/2025	R.K.MALLICK	C.O.	COURT NO. 3	Order Dtd. 2026-04-27		(S No 39
29668/2026	30.04.2026	BLAPL-1395/2026	N.N.MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2026-04-27		(S No 39
29669/2026	30.04.2026	BLAPL-2521/2026	B.P.NANDA	C.O.	COURT NO. 3	Order Dtd. 2026-04-27		(S No 39
29674/2026	30.04.2026	BLAPL-2544/2026	P PARIDA	C.O.	COURT NO. 3	Order Dtd. 2026-04-27	BAIL-1	(S No 14
29679/2026	30.04.2026	WP (C) - 12804/2026	J. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2026-04-29		(S No 14

29684/2026	30.04.2026	WP (C) - 31677/2025	M. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-11-14	WRIT BRANCH-6	(S No 35
29686/2026	30.04.2026	WP (C) - 19755/2024	M.K.PATI	C.O.	COURT NO. 23	Order Dtd. 2026-04-23		(S No 35
29693/2026	30.04.2026	FAO- 830/2018	P K JENA	C.O.	COURT NO. 23	Order Dtd. 2026-04-08	MISC. APPEAL SEC.	(S No
29705/2026	30.04.2026	WP (C) - 11935/2026	LK NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-07-27	WRIT BRANCH-8	(S No 40
29706/2026	30.04.2026	BLAPL- 2329/2026	P.K.LENKA	C.O.	COURT NO. 12	Order Dtd. 2026-04-27	BAIL-2	(S No 18
29707/2026	30.04.2026	WP (C) - 5944/2026	D SAMAL	C.O.	COURT NO. 12	Order Dtd. 2026-04-27	WRIT BRANCH-8	(S No 42
29709/2026	30.04.2026	ABLAPL- 3923/2026	SWAGATIKA PANDA	C.O.	COURT NO. 12	Order Dtd. 2026-04-27		(S No 42
29710/2026	30.04.2026	WP (C) - 11374/2026	AK ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-04-27		(S No 42
29711/2026	30.04.2026	BLAPL- 3322/2026	A.DAS	C.O.	COURT NO. 12	Order Dtd. 2026-04-27	BAIL-2	(S No 16
29714/2026	30.04.2026	WP (C) - 8999/2026	SK SAMAL	C.O.	COURT NO. 12	Order Dtd. 2026-07-20		(S No 16
29715/2026	30.04.2026	BLAPL- 2502/2026	MANGU NANDY	C.O.	COURT NO. 12	Order Dtd. 2026-04-27		(S No 16
29716/2026	30.04.2026	ABLAPL- 3961/2026	SWAGATIKA PANDA	C.O.	COURT NO. 12	Order Dtd. 2026-04-27		(S No 16
29717/2026	30.04.2026	BLAPL- 1454/2026	A.DAS	C.O.	COURT NO. 12	Order Dtd. 2026-04-27		(S No 16
29719/2026	30.04.2026	FAO- 177/2026	R K SAHU	C.O.	COURT NO. 12	Order Dtd. 2026-04-20		(S No 16
29721/2026	30.04.2026	ABLAPL- 3473/2026	G.DASH	C.O.	COURT NO. 15	Order Dtd. 2026-05-08		(S No 16
29722/2026	30.04.2026	BLAPL- 2498/2026	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-04-27		(S No 16
29723/2026	30.04.2026	BLAPL- 2805/2026	P.K.MISHRA	C.O.	COURT NO. 15	Order Dtd. 2026-04-23	BAIL-1	(S No 14
29724/2026	30.04.2026	BLAPL- 2319/2026	M.K.MALLICK	C.O.	COURT NO. 15	Order Dtd. 2026-04-27	BAIL-1	(S No

29725/2026	30.04.2026	BLAPL-2831/2026	J.K.MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2026-04-27	BAIL-1	(S No
29726/2026	30.04.2026	BLAPL-12351/2025	M.R.ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No
29727/2026	30.04.2026	BLAPL-2494/2026	J.PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No
29729/2026	30.04.2026	BLAPL-2242/2026	R.K.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2026-04-23		(S No
29730/2026	30.04.2026	BLAPL-2530/2026	P.K.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-04-27	BAIL-1	(S No
29731/2026	30.04.2026	BLAPL-2525/2026	M.R.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No
29732/2026	30.04.2026	BLAPL-2328/2026	C.R.SATAPATHY	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No
29733/2026	30.04.2026	BLAPL-2343/2026	S.SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No
29766/2026	30.04.2026	WP (C) - 592/2024	D.SAMAL	C.O.	COURT NO. 20	Order Dtd. 2026-07-01	WRIT BRANCH-4	(S No 52
29769/2026	30.04.2026	CRLMC-1220/2026	SK SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2026-04-23		(S No 52
29770/2026	30.04.2026	ABLAPL-2965/2026	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-04-23		(S No 52
29771/2026	30.04.2026	WP (C) - 13034/2026	D. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-07-06		(S No 52
29772/2026	30.04.2026	WP (C) - 12499/2026	P. K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2026-07-22	WRIT BRANCH-3	(S No 11
29773/2026	30.04.2026	WP (C) - 12499/2026	P. K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2026-07-22	WRIT BRANCH-3	(S No 11
29774/2026	30.04.2026	WP (C) - 12499/2026	P. K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2026-07-22	WRIT BRANCH-3	(S No 11
29775/2026	30.04.2026	WP (C) - 5101/2026	P. C. DAS	C.O.	COURT NO. 20	Order Dtd. 2026-04-29	WRIT BRANCH-7	(S No 15
29776/2026	30.04.2026	WP (C) - 37638/2025	M. R. BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	WRIT BRANCH-8	(S No 42
29777/2026	30.04.2026	WP (C) - 12968/2026	H. N. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2026-05-20	WRIT BRANCH-8	(S No 43
29778/2026	30.04.2026	WP (C) - 4100/2026	H. N. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2026-05-20	WRIT BRANCH-6	(S No 26
29779/2026	30.04.2026	WP (C) - 12474/2026	U. P. BAG	C.O.	COURT NO. 23	Order Dtd. 2026-04-29		(S No 26

29780/2026	30.04.2026	ABLAPL-2972/2026	M.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-04-27		(S No 26
29781/2026	30.04.2026	WP (C) - 12839/2026	T. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-04-29		(S No 26
29782/2026	30.04.2026	ABLAPL-4187/2026	S.K.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-04-27	BAIL-2	(S No 10
29783/2026	30.04.2026	WP (C) - 12827/2026	T. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-04-29	WRIT BRANCH-6	(S No 36
29784/2026	30.04.2026	WP (C) - 12823/2026	T. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-04-29		(S No 36
29785/2026	30.04.2026	BLAPL-13009/2025	M.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-04-29		(S No 36
29786/2026	30.04.2026	WP (C) - 13018/2026	T. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-06-24		(S No 36
29787/2026	30.04.2026	BLAPL-13078/2025	M.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-04-29		(S No 36
29788/2026	30.04.2026	WP (C) - 13020/2026	T. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-06-24		(S No 36
29789/2026	30.04.2026	WP (C) - 11194/2026	S. C. MEKAP	C.O.	COURT NO. 23	Order Dtd. 2026-04-29	WRIT BRANCH-8	(S No 40
29790/2026	30.04.2026	ABLAPL-3226/2026	S.K.SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2026-04-27		(S No 40
29791/2026	30.04.2026	WP (C) - 5801/2026	B. K. SETHI	C.O.	COURT NO. 23	Order Dtd. 2026-04-29	WRIT BRANCH-5	(S No 22
29792/2026	30.04.2026	ABLAPL-3194/2026	S.P.SAMANTA	C.O.	COURT NO. 23	Order Dtd. 2026-04-27		(S No 22
29793/2026	30.04.2026	WP (C) - 12714/2026	S. K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-04-29		(S No 22
29794/2026	30.04.2026	ABLAPL-3193/2026	S.P.SAMANTA	C.O.	COURT NO. 23	Order Dtd. 2026-04-27	BAIL-2	(S No
29795/2026	30.04.2026	ABLAPL-3229/2026	R.PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2026-04-27		(S No
29796/2026	30.04.2026	WP (C) - 10582/2026	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-04-29		(S No
29797/2026	30.04.2026	ABLAPL-3297/2026	B.N.SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-04-27		(S No

29798/2026	30.04.2026	WP (C) - 10607/2026	S. R. SETHI	C.O.	COURT NO. 23	Order Dtd. 2026-04-29	WRIT BRANCH-1	(S No 30
29799/2026	30.04.2026	ABLAPL- 3308/2026	P.C.DASH	C.O.	COURT NO. 23	Order Dtd. 2026-04-27		(S No 30
29800/2026	30.04.2026	WP (C) - 11472/2026	S. R. SETHI	C.O.	COURT NO. 23	Order Dtd. 2026-04-29		(S No 30
29801/2026	30.04.2026	ABLAPL- 3201/2026	S.BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-04-27	BAIL-1	(S No 15
29802/2026	30.04.2026	WP (C) - 12229/2026	J. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-04-29		(S No 15
29803/2026	30.04.2026	ABLAPL- 3189/2026	S. CHOUDHURY	C.O.	COURT NO. 23	Order Dtd. 2026-04-27		(S No 15
29804/2026	30.04.2026	ABLAPL- 3315/2026	A.PARIDA	C.O.	COURT NO. 23	Order Dtd. 2026-04-27	BAIL-2	(S No
29805/2026	30.04.2026	WP (C) - 12810/2026	K. K. NATH	C.O.	COURT NO. 23	Order Dtd. 2026-05-06	WRIT BRANCH-6	(S No 36
29806/2026	30.04.2026	ABLAPL- 3330/2026	S. CHOUDHURY	C.O.	COURT NO. 23	Order Dtd. 2026-04-27		(S No 36
29807/2026	30.04.2026	WP (C) - 10548/2026	S. K. SAHU	C.O.	COURT NO. 23	Order Dtd. 2026-04-29	WRIT BRANCH-1	(S No 30
29808/2026	30.04.2026	ABLAPL- 3274/2026	B.S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 30
29810/2026	30.04.2026	WP (C) - 10547/2026	S. K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-29	WRIT BRANCH-8	(S No 41
29811/2026	30.04.2026	ABLAPL- 3309/2026	R.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27		(S No 41
29812/2026	30.04.2026	WP (C) - 10536/2026	S. K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-29		(S No 41
29813/2026	30.04.2026	WP (C) - 10535/2026	S. K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-29	WRIT BRANCH-5	(S No 47
29814/2026	30.04.2026	ABLAPL- 2796/2026	U.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-2	(S No
29816/2026	30.04.2026	WP (C) - 13061/2026	H. K. MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2026-05-19	WRIT BRANCH-4	(S No 17
29817/2026	30.04.2026	WP (C) - 5801/2026	K. K. NATH	C.O.	COURT NO. 23	Order Dtd. 2026-04-29	WRIT BRANCH-5	(S No 22

29818/2026	30.04.2026	ABLAPL-3303/2026	P.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-04-27	BAIL-2	(S No 11
29820/2026	30.04.2026	WP(C)-13071/2026	K. C. PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-04-29	WRIT BRANCH (DIVISION BENCH-2)	(S No 10
29821/2026	30.04.2026	ABLAPL-3214/2026	S.K.SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2026-04-27		(S No 10
29823/2026	30.04.2026	ABLAPL-3328/2026	S. CHOUDHURY	C.O.	COURT NO. 23	Order Dtd. 2026-04-27		(S No 10
29824/2026	30.04.2026	ABLAPL-3262/2026	M.R.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-04-27		(S No 10
29825/2026	30.04.2026	BLAPL-2323/2026	M.R.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-04-29		(S No 10
29826/2026	30.04.2026	BLAPL-2602/2026	M.R.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-04-29		(S No 10
29827/2026	30.04.2026	CRLA-249/2025	M. K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2026-05-02		(S No 10
29828/2026	30.04.2026	CRLMC-1247/2026	N. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2026-04-23		(S No 10
29829/2026	30.04.2026	ABLAPL-3218/2026	M.R.SAHOO	C.O.	COURT NO. 5	Order Dtd. 2026-04-27		(S No 10
29830/2026	30.04.2026	CRLMC-1241/2026	N. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2026-04-23		(S No 10
29831/2026	30.04.2026	ABLAPL-3206/2026	M.R.SAHOO	C.O.	COURT NO. 5	Order Dtd. 2026-04-27	BAIL-1	(S No 15
29832/2026	30.04.2026	WP(C)-8168/2026	S. C. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2026-04-23	WRIT BRANCH-1	(S No
29833/2026	30.04.2026	ABLAPL-1043/2026	R.MISRA	C.O.	COURT NO. 5	Order Dtd. 2026-04-27		(S No
29834/2026	30.04.2026	ABLAPL-1996/2026	D.SAHU	C.O.	COURT NO. 5	Order Dtd. 2026-04-27	BAIL-1	(S No
29835/2026	30.04.2026	ABLAPL-403/2026	S.K.GARTIA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-21		(S No
29836/2026	30.04.2026	ABLAPL-3310/2026	B.SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-27	BAIL-2	(S No 11
29837/2026	30.04.2026	ABLAPL-3295/2026	A.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 11
29839/2026	30.04.2026	ABLAPL-	A.K.NAYAK	C.O.	COURT	Order Dtd. 2026-04-27		(S

		1991/2026			NO. 2 OLD			No 11
29840/2026	30.04.2026	BLAPL- 2642/2026	N.BEHURIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-29	BAIL-1	(S No
29841/2026	30.04.2026	ABLAPL- 3889/2026	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2026-04-29	BAIL-2	(S No 17
29842/2026	30.04.2026	BLAPL- 13037/2025	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2026-04-29	BAIL-2	(S No 12
29843/2026	30.04.2026	BLAPL- 13064/2025	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2026-04-29		(S No 12
29844/2026	30.04.2026	ABLAPL- 3203/2026	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2026-04-27	BAIL-1	(S No 15
29845/2026	30.04.2026	ABLAPL- 3197/2026	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2026-04-27	BAIL-2	(S No 11
29846/2026	30.04.2026	ABLAPL- 3219/2026	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2026-04-27		(S No 11
29847/2026	30.04.2026	ABLAPL- 3352/2026	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2026-04-27		(S No 11
29848/2026	30.04.2026	CRLMC- 2836/2024	SUBHANKAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-27		(S No 11
29849/2026	30.04.2026	BLAPL- 2792/2026	JYOTI RANJAN NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-29	BAIL-2	(S No
29851/2026	30.04.2026	CRLMP- 484/2026	S. R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-29		(S No
29852/2026	30.04.2026	ABLAPL- 14921/2025	DURGADATTA MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2026-04-24		(S No
29863/2026	30.04.2026	BLAPL- 13058/2025	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-04-29		(S No
29866/2026	30.04.2026	ABLAPL- 3215/2026	S.R.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2026-04-27		(S No
29869/2026	30.04.2026	ABLAPL- 3247/2026	J.K.MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2026-04-27	BAIL-2	(S No 11
29871/2026	30.04.2026	ABLAPL- 3243/2026	B.P.NANDA	C.O.	COURT NO. 15	Order Dtd. 2026-04-27		(S No 11
29873/2026	30.04.2026	ABLAPL- 3263/2026	B.P.NANDA	C.O.	COURT NO. 15	Order Dtd. 2026-04-27		(S No 11

29876/2026	30.04.2026	ABLAPL-3217/2026	A.K.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2026-04-27	BAIL-1	(S No 15
29878/2026	30.04.2026	ABLAPL-3246/2026	A.K.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2026-04-27	BAIL-2	(S No 11
29880/2026	30.04.2026	ABLAPL-3238/2026	R.K.BARIK	C.O.	COURT NO. 15	Order Dtd. 2026-04-27		(S No 11
29881/2026	30.04.2026	ABLAPL-3258/2026	B.SINGH	C.O.	COURT NO. 15	Order Dtd. 2026-04-27	BAIL-2	(S No
29882/2026	30.04.2026	ABLAPL-3304/2026	G.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2026-04-27		(S No
29883/2026	30.04.2026	ABLAPL-3299/2026	G.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2026-04-27		(S No
29887/2026	30.04.2026	ABLAPL-3209/2026	B.S.SWAIN	C.O.	COURT NO. 15	Order Dtd. 2026-04-27	BAIL-2	(S No 11
29888/2026	30.04.2026	CONTC-1204/2026	L D SAHOO A	C.O.	COURT NO. 21	Order Dtd. 2026-04-20		(S No 11
29889/2026	30.04.2026	ABLAPL-3198/2026	B.S.SWAIN	C.O.	COURT NO. 21	Order Dtd. 2026-04-27		(S No 11
29894/2026	30.04.2026	ABLAPL-1211/2026	B.S.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-05		(S No 11
29896/2026	30.04.2026	ABLAPL-4284/2026	B.S.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-27	BAIL-2	(S No 16
29899/2026	30.04.2026	ABLAPL-3344/2026	B.S.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-27	BAIL-2	(S No
29902/2026	30.04.2026	ABLAPL-3899/2026	N.K.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-29	BAIL-1	(S No
29908/2026	30.04.2026	ABLAPL-3191/2026	SRINIBASHA MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-27		(S No
29915/2026	30.04.2026	WP (C) - 24976/2025	S K BEHERA	C.O.	COURT NO. 25	Judgement Dtd. 2026-04-27		(S No
29918/2026	30.04.2026	ABLAPL-3111/2026	H K MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2026-04-27		(S No
29921/2026	30.04.2026	BLAPL-2599/2026	S N GAYA	C.O.	COURT NO. 25	Order Dtd. 2026-04-29	BAIL-1	(S No 15
29924/2026	30.04.2026	ABLAPL-3199/2026	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-18	BAIL-2	(S No 10

29925/2026	30.04.2026	WP (C) - 13097/2026	P K MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-05-19	WRIT BRANCH-8	(S No 43
29415/2026	30.04.2026	WA- 1829/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03-09		(S No 43
29416/2026	30.04.2026	MACA- 1340/2025	HIRARAM BHOI	GENERAL		Entire Document		(S No 43
29418/2026	30.04.2026	MACA- 1340/2025	HIRARAM BHOI	GENERAL		Vakalatnama		(S No 43
29419/2026	30.04.2026	WP (C) - 27979/2022	GOURESH PATRA	GENERAL		Judgement Dtd. 2026-01- 29	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
29420/2026	30.04.2026	CRLMC- 1322/2026	AKHAND	GENERAL		Order Dtd. 2026-04-29		(S No 12
29421/2026	30.04.2026	WP (C) - 12990/2026	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2026-04-29		(S No 12
29422/2026	30.04.2026	CMP- 640/2026	HIRARAM BHOI	GENERAL		Entire Document		(S No 12
29423/2026	30.04.2026	WPC (OA) - 2355/2019	HIRARAM BHOI	GENERAL		Entire Document	OA Branch	(S No
29427/2026	30.04.2026	WP (C) - 31451/2025	BODANA HARI PRASAD	GENERAL		Order Dtd. 2026-04-16	WRIT BRANCH-8	(S No 29
29428/2026	30.04.2026	ABLAPL- 1773/2026	SUKANTA KUMAR SAHOO	GENERAL		Order Dtd. 2026-04-27	BAIL-2	(S No 17
29429/2026	30.04.2026	ABLAPL- 3894/2026	RIYAL PATI	GENERAL		Judgement Dtd. 2026-04- 23	BAIL-2	(S No
29430/2026	30.04.2026	ABLAPL- 3819/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-04-29	BAIL-1	(S No
29431/2026	30.04.2026	FAO- 127/2026	DINESH KUMAR PANDA	GENERAL		Entire Brief		(S No
29432/2026	30.04.2026	WP (C) - 10713/2026	CHIRANJEEV BIDYABHUSHAN	GENERAL			WRIT BRANCH-5	(S No 47
29433/2026	30.04.2026	WP (C) - 10702/2026	CHIRANJEEV BIDYABHUSHAN	GENERAL		Order Dtd. 2026-04-29	WRIT BRANCH-8	(S No 39
29434/2026	30.04.2026	WP (C) - 10668/2026	CHIRANJEEV BIDYABHUSHAN	GENERAL		Order Dtd. 2026-04-29	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
29435/2026	30.04.2026	WPC (OA) - 2350/2019	HIRARAM BHOI	GENERAL		Entire Document	OA Branch	(S No
29436/2026	30.04.2026	WP (C) - 10640/2026	CHIRANJEEV BIDYABHUSHAN	GENERAL		Order Dtd. 2026-04-29		(S No

29437/2026	30.04.2026	WP (C) - 10502/2026	CHIRANJEEV BIDYABHUSHAN	GENERAL		Order Dtd. 2026-04-29		(S No
29438/2026	30.04.2026	WP (C) - 10244/2026	CHIRANJEEV BIDYABHUSHAN	GENERAL		Order Dtd. 2026-04-29	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
29439/2026	30.04.2026	BLAPL-3626/2026	RIYAL PATI	GENERAL		Judgement Dtd. 2026-04-22	BAIL-1	(S No
29440/2026	30.04.2026	WP (C) - 10237/2026	CHIRANJEEV BIDYABHUSHAN	GENERAL		Order Dtd. 2026-04-29	WRIT BRANCH-6	(S No 24
29441/2026	30.04.2026	WP (C) - 10235/2026	CHIRANJEEV BIDYABHUSHAN	GENERAL		Order Dtd. 2026-04-29	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
29442/2026	30.04.2026	WP (C) - 30243/2025	SOVNA PRIYADARSHINI PARIDA	GENERAL		Order Dtd. 2026-01-16	WRIT BRANCH-5	(S No 23
29443/2026	30.04.2026	BLAPL-13021/2025	SAYAT KUMAR PUROHIT	GENERAL		Order Dtd. 2026-04-29		(S No 23
29444/2026	30.04.2026	ABLAPL-2163/2026	RABINDRA PRASAD PATNAIK	GENERAL		Order Dtd. 2026-04-23		(S No 23
29445/2026	30.04.2026	ABLAPL-4495/2026	AJIT KUMAR ROUT	GENERAL		Order Dtd. 2026-04-29	BAIL-1	(S No
29446/2026	30.04.2026	WP (C) - 22629/2024	RANGADHAR SATAPATHY	GENERAL		Entire Order		(S No
29447/2026	30.04.2026	ABLAPL-3650/2026	AJIT KUMAR RAUT	GENERAL		Order Dtd. 2026-04-29		(S No
29448/2026	30.04.2026	ABLAPL-4493/2026	AJIT KUMAR ROUT	GENERAL		Order Dtd. 2026-04-29		(S No
29449/2026	30.04.2026	ABLAPL-3649/2026	AJIT KUMAR RAUT	GENERAL		Order Dtd. 2026-04-29		(S No
29455/2026	30.04.2026	MACA-266/2013	CHHABILAL NIAL	GENERAL		Order Dtd. 2025-12-13	MISC. APPEAL SEC.	(S No
29473/2026	30.04.2026	OJC-8418/1995	PRAVAT CHANDRA BEHERA	GENERAL		Entire Brief		(S No
29480/2026	30.04.2026	BLAPL-13028/2025	GURUPRASAD BEHERA	GENERAL		Order Dtd. 2026-04-29	BAIL-2	(S No 10
29482/2026	30.04.2026	BLAPL-3412/2026	SAROJ BARIK	GENERAL		Order Dtd. 2026-04-29		(S No 10
29579/2026	30.04.2026	ABLAPL-14610/2015	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2026-02-25		(S No 10
29584/2026	30.04.2026	BLAPL-1985/2026	BALABHADRA JENA	GENERAL		Order Dtd. 2026-04-22		(S No 10
29589/2026	30.04.2026	WA-3425/2024	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2026-04-22		(S No

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29641/2026	30.04.2026	CMP-399/2021	PRAVAT CHANDRA BEHERA	GENERAL		Entire Brief	WRIT BRANCH-2	(S No 34)
29648/2026	30.04.2026	RVWPET-5/2024	SANDHYARANI PANI	GENERAL		Entire Brief	CIVIL REVISION	(S No)
29654/2026	30.04.2026	WP (C) - 19186/2025	PRAVAT CHANDRA BEHERA	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH-1)	(S No 10)
29661/2026	30.04.2026	WP (C) - 12935/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-20	WRIT BRANCH-7	(S No 10)
29667/2026	30.04.2026	ABLAPL-2740/2026	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2026-04-23	BAIL-1	(S No)
29670/2026	30.04.2026	WP (C) - 19418/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-18	WRIT BRANCH-2	(S No 45)
29671/2026	30.04.2026	WP (C) - 19440/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-18	WRIT BRANCH-2	(S No 45)
29672/2026	30.04.2026	ABLAPL-3135/2026	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2026-04-27		(S No 45)
29673/2026	30.04.2026	WP (C) - 19448/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-18	WRIT BRANCH-2	(S No 45)
29675/2026	30.04.2026	WA-3279/2024	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2026-04-21		(S No 45)
29676/2026	30.04.2026	ABLAPL-3365/2026	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2026-04-27		(S No 45)
29677/2026	30.04.2026	WA-3423/2024	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2026-04-21		(S No 45)
29678/2026	30.04.2026	WA-3420/2024	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2026-03-25		(S No 45)
29680/2026	30.04.2026	WP (C) - 4980/2026	SUBHANKAR PRUSTY	GENERAL		Entire Document		(S No 45)
29681/2026	30.04.2026	WP (C) - 41382/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03-25	WRIT BRANCH-1	(S No)
29682/2026	30.04.2026	FAO-4/2026	PRATIMA NAYAK	GENERAL		Order Dtd. 2026-01-07	MISC. APPEAL SEC.	(S No)
29683/2026	30.04.2026	CRLREV-609/2018	B.K. DAS	GENERAL		Misc.case	CRIMINAL REVISION	(S No)
29685/2026	30.04.2026	FAO-178/2022	PRATIMA NAYAK	GENERAL		Entire Order	MISC. APPEAL SEC.	(S No)
29688/2026	30.04.2026	FAO-	PRATIMA NAYAK	GENERAL		Entire Order		(S No)

		474/2025						No
29691/2026	30.04.2026	WP (C) - 9415/2026	PRATIMA NAYAK	GENERAL		Order Dtd. 2026-04-16	WRIT BRANCH-3	(S No 12
29695/2026	30.04.2026	WA-46/2009	B K DAS	GENERAL		Entire Document		(S No 12
29699/2026	30.04.2026	FAO-147/2026	PRATIMA NAYAK	GENERAL		Order Dtd. 2026-04-20		(S No 12
29704/2026	30.04.2026	WP (C) - 40885/2023	B K DAS	GENERAL		Order Dtd. 2026-04-27	WRIT BRANCH-3	(S No 33
29712/2026	30.04.2026	WP (C) - 11826/2026	PRATIMA NAYAK	GENERAL		Order Dtd. 2026-04-22		(S No 33
29718/2026	30.04.2026	WP (C) - 14711/2022	PRATIMA NAYAK	GENERAL		Order Dtd. 2026-04-20	WRIT BRANCH-4	(S No 37
29728/2026	30.04.2026	WP (C) - 22629/2024	RANGADHAR SATAPATHY	GENERAL		Rejoinder		(S No 37
29737/2026	30.04.2026	ABLAPL-4004/2026	GOKULANANDA PARIDA	GENERAL		Order Dtd. 2026-04-30		(S No 37
29768/2026	30.04.2026	WPC (OAC) - 2219/2015	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2015-07-01	OA Branch	(S No
29838/2026	30.04.2026	ABLAPL-3200/2026	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2026-04-27		(S No
29853/2026	30.04.2026	CRLMC-1313/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-04-29		(S No
29854/2026	30.04.2026	ABLAPL-3576/2026	BADAL KUMAR BEHERA	GENERAL		Order Dtd. 2026-04-29	BAIL-1	(S No
29857/2026	30.04.2026	ABLAPL-4007/2026	GOKULANANDA PARIDA	GENERAL		Order Dtd. 2026-04-30	BAIL-2	(S No
29861/2026	30.04.2026	ABLAPL-4009/2026	GOKULANANDA PARIDA	GENERAL		Order Dtd. 2026-04-30		(S No
29867/2026	30.04.2026	BLAPL-2550/2026	SANJAYA KUMAR PATRI	GENERAL		Order Dtd. 2026-04-27		(S No
29486/2026	30.04.2026	WP (C) - 22368/2025	P K LENKA	GENERAL		Order Dtd. 2026-04-27	WRIT BRANCH-5	(S No 32
29528/2026	30.04.2026	WP (C) - 21014/2025	P K LENKA	GENERAL		Order Dtd. 2026-04-27		(S No 32
29529/2026	30.04.2026	FAO-780/2018	B K SWAIN	GENERAL		Order Dtd. 2019-10-16	MISC. APPEAL SEC.	(S No
29530/2026	30.04.2026	WP (C) - 2787/2024	P K MISHRA	GENERAL		PetitionAnnexure,	WRIT BRANCH-3	(S No 33
29531/2026	30.04.2026	WP (C) - 1932/2002	S DAS	GENERAL		Order Dtd. 2004-09-13		(S No

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29532/2026	30.04.2026	WP (C) - 19903/2022	P K MISHRA	GENERAL		PetitionAnnexure,	WRIT BRANCH-1	(S No
29533/2026	30.04.2026	CRLMC-1762/2024	M K MOHANTY	GENERAL		Order Dtd. 9999-12-31		(S No
29534/2026	30.04.2026	SA-130/1967	L D SAHOO	GENERAL				(S No
29535/2026	30.04.2026	SA-222/1950	K C PANDA	GENERAL				(S No
29538/2026	30.04.2026	CMP-631/2026	H N MOHAPATRA	GENERAL		Order Dtd. 9999-12-31		(S No
29541/2026	30.04.2026	ABLAPL-3673/2026	G R PATRA	GENERAL		Order Dtd. 2026-04-29	BAIL-1	(S No
29543/2026	30.04.2026	BLAPL-2040/2026	M N MOHANTY	GENERAL		Order Dtd. 2026-04-22		(S No
29546/2026	30.04.2026	CMP-772/2025	S BARIK	GENERAL		Order Dtd. 2026-01-27	WRIT BRANCH-5	(S No 23
29548/2026	30.04.2026	WP (C) - 12575/2026	P K MALLICK	GENERAL		Order Dtd. 2026-04-27	WRIT BRANCH-6	(S No 36
29553/2026	30.04.2026	ABLAPL-3553/2026	B MOHAPATRA	GENERAL		Order Dtd. 2026-04-29		(S No 36
29557/2026	30.04.2026	WP (C) - 11883/2026	P SAHOO	GENERAL		Order Dtd. 2026-05-11		(S No 36
29558/2026	30.04.2026	WP (C) - 10212/2026	P SAHOO	GENERAL		Order Dtd. 2026-05-11	WRIT BRANCH-2	(S No 45
29561/2026	30.04.2026	WP (C) - 11887/2026	P SAHOO	GENERAL		Order Dtd. 2026-05-11	WRIT BRANCH-3	(S No 51
29565/2026	30.04.2026	ABLAPL-3876/2026	P K JENA	GENERAL		Order Dtd. 2026-04-29	BAIL-1	(S No
29566/2026	30.04.2026	CRP-5/2026	H N MOHAPATRA	GENERAL		Order Dtd. 2026-04-29		(S No
29567/2026	30.04.2026	CRLMC-4638/2025	R R NAYAK	GENERAL		Order Dtd. 9999-12-31		(S No
29569/2026	30.04.2026	WP (C) - 4353/2026	P K PRADHAN	GENERAL		Order Dtd. 2026-02-11	WRIT BRANCH-1	(S No
29571/2026	30.04.2026	WP (C) - 26495/2025	R C MOHAPATRA	GENERAL		Order Dtd. 2026-04-27	WRIT BRANCH-1	(S No 31
29573/2026	30.04.2026	WP (C) - 19755/2024	M NAYAK	GENERAL		Order Dtd. 2026-04-23		(S No 31
29574/2026	30.04.2026	CRLMC-1379/2026	A K MOHANTY	GENERAL		Order Dtd. 2026-04-29		(S No 31
29575/2026	30.04.2026	ABLAPL-3748/2026	A K MOHANTY	GENERAL		Order Dtd. 2026-04-29		(S No

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29614/2026	30.04.2026	WP (C) - 7364/2026	SRIKANT KUMAR BARIK	GENERAL		Order Dtd. 2026-04-27	WRIT BRANCH-2	(S No
29615/2026	30.04.2026	WP (C) - 7278/2026	SRIKANT KUMAR BARIK	GENERAL		Order Dtd. 2026-04-27		(S No
29617/2026	30.04.2026	ABLAPL- 3515/2026	SARAT DASH	GENERAL		Order Dtd. 2026-04-29		(S No
29618/2026	30.04.2026	ABLAPL- 3502/2026	SARAT DASH	GENERAL		Order Dtd. 2026-04-29	BAIL-1	(S No
29619/2026	30.04.2026	CRLA- 791/2025	J. C. BARAL	GENERAL		Order Dtd. 2026-04-17		(S No
29620/2026	30.04.2026	CRLA- 791/2025	J. C. BARAL	GENERAL		Order Dtd. 2026-04-17		(S No
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29622/2026	30.04.2026	CRLREV- 305/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-06-30		(S No
29623/2026	30.04.2026	ABLAPL- 3746/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-04-29		(S No
29624/2026	30.04.2026	BLAPL- 2593/2026	NIRANJAN ROUT	GENERAL		Order Dtd. 2026-04-29	BAIL-1	(S No 14
29625/2026	30.04.2026	ABLAPL- 3668/2026	NIRANJAN ROUT	GENERAL		Order Dtd. 2026-04-29	BAIL-1	(S No
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29629/2026	30.04.2026	ABLAPL- 3495/2026	NIRANJAN ROUT	GENERAL		Order Dtd. 2026-04-29		(S No 14
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29632/2026	30.04.2026	ABLAPL- 2608/2026	SARAT DASH	GENERAL		Order Dtd. 2026-04-22		(S No
29633/2026	30.04.2026	ABLAPL- 3207/2026	H. K. PATRA	GENERAL		Order Dtd. 2026-04-27		(S No
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29687/2026	30.04.2026	OJC-2827/1984	P P PRADHAN	GENERAL				(S No
29689/2026	30.04.2026	RSA-101/2022	S P DHAL	GENERAL		Order Dtd. 2022-11-25	SECOND APPEAL	(S No
29690/2026	30.04.2026	FAO-382/2018	M MISHRA	GENERAL		Order Dtd. 2026-03-31	MISC. APPEAL SEC.	(S No
29692/2026	30.04.2026	WPC (OAC) - 4480/2014	H K MOHANTA	GENERAL		Order Dtd. 2023-11-14	OA Branch	(S No
29694/2026	30.04.2026	WP (C) - 20608/2017	M NAYAK	GENERAL		Order Dtd. 2026-03-25	WRIT BRANCH-2	(S No
29696/2026	30.04.2026	ABLAPL-5070/2022	D K SAHU	GENERAL		Order Dtd. 2022-05-31	BAIL-1	(S No
29697/2026	30.04.2026	WP (C) - 2198/2006	B BEHERA	GENERAL		Order Dtd. 2006-05-18		(S No
29698/2026	30.04.2026	WP (C) - 13695/2018	S K SWAIN	GENERAL		Order Dtd. 2026-03-13	WRIT BRANCH-7	(S No 44
29700/2026	30.04.2026	OJC-17648/1998	G D MALLICK	GENERAL		Order Dtd. 2003-11-04		(S No 44
29701/2026	30.04.2026	FAO-279/2023	M MOHANTY	GENERAL		Order Dtd. 2023-12-22	MISC. APPEAL SEC.	(S No
29702/2026	30.04.2026	FAO-273/2023	M MOHANTY	GENERAL		Order Dtd. 2023-12-22	MISC. APPEAL SEC.	(S No
29703/2026	30.04.2026	RFA-159/2004	S BINAKAR	GENERAL		Order Dtd. 2006-11-22		(S No
29708/2026	30.04.2026	MA-27/1964	R C ROUT	GENERAL				(S No
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29720/2026	30.04.2026	ABLAPL-3038/2026	C SAHU	GENERAL		Order Dtd. 2026-04-24	BAIL-1	(S No 14
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29735/2026	30.04.2026	MSA-17/2024	A SUHAIL	GENERAL		Order Dtd. 2025-08-07	MISC. APPEAL SEC.	(S No
29736/2026	30.04.2026	CRLMC-1697/2023	S DAS	GENERAL		Order Dtd. 2025-11-03	CRIMINAL MISC	(S No
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29743/2026	30.04.2026	WP (C) - 10498/2026	P C DAS	GENERAL		Order Dtd. 2026-04-21		(S No 24
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29754/2026	30.04.2026	ABLAPL-3249/2026	L MOHANTY	GENERAL		Order Dtd. 2026-04-27		(S No 22
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29757/2026	30.04.2026	WP (C) - 37658/2025	R K NAYAK	GENERAL		Order Dtd. 2026-04-22	WRIT BRANCH-1	(S No 30
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29765/2026	30.04.2026	WP (C) - 26995/2024	ANIL	GENERAL		Order Dtd. 2026-04-10		(S No 15
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29819/2026	30.04.2026	FAO-521/2025	R. K. DEHURY	GENERAL		Order Dtd. 2026-04-29		(S No
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29862/2026	30.04.2026	ABLAPL-6100/2020	P MOHANTY	GENERAL		PetitionAnnexure, Entire Order,	BAIL-1	(S No
29864/2026	30.04.2026	WP (C) - 1644/2011	S S MOHAPATRA	GENERAL		PetitionAnnexure, Entire Order,		(S No
29865/2026	30.04.2026	WP (C) - 11449/2020	P BASTIA	GENERAL		Judgement Dtd. 2020-08-24	WRIT BRANCH (DIVISION	(S No 10

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29868/2026	30.04.2026	CMP-1095/2023	P BASTIA	GENERAL		Judgement Dtd. 2026-03-02	WRIT BRANCH-7	(S No 55
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29872/2026	30.04.2026	WP(C)-31187/2024	J P KAR	GENERAL		Judgement Dtd. 2026-07-01		(S No 55
29874/2026	30.04.2026	WP(C)-3109/2021	J SAHOO	GENERAL		Order Dtd. 2021-02-08Petition,Annexure,	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
29875/2026	30.04.2026	RPFAM-9/2022	R K SAI	GENERAL		Order Dtd. 2022-04-07Petition,Annexure,	FIRST APPEAL	(S No
29877/2026	30.04.2026	MATA-119/2018	R K SAI	GENERAL		Order Dtd. 2019-08-20Petition,Annexure,	FIRST APPEAL	(S No
29879/2026	30.04.2026	SA-55/1981	A K ROUT	GENERAL		Order Dtd. 2023-08-11Petition,Annexure,	SECOND APPEAL	(S No
29884/2026	30.04.2026	ABLAPL-2801/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-04-30		(S No
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29890/2026	30.04.2026	ABLAPL-3384/2026	A K NAYAK	GENERAL		Order Dtd. 2026-04-27		(S No 17
29891/2026	30.04.2026	WP(C)-13155/2026	P K JENA	GENERAL		Order Dtd. 2026-04-30		(S No 17
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29897/2026	30.04.2026	ABLAPL-3355/2026	A PRIYADARSHINI	GENERAL		Order Dtd. 2026-04-27		(S No 17
29898/2026	30.04.2026	WP(C)-24708/2024	P K MISHRA	GENERAL		Order Dtd. 2026-04-23		(S No 17
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29901/2026	30.04.2026	BLAPL-831/2026	T R DAS	GENERAL		Order Dtd. 2026-02-05	BAIL-2	(S No

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29907/2026	30.04.2026	TRP (C) - 89/2026	P K MOHANTY	GENERAL		Order Dtd. 2026-06-22	M.J.C.		(S No
29909/2026	30.04.2026	CONTC-5491/2025	R SAMAL	GENERAL		Order Dtd. 2025-11-28			(S No
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29911/2026	30.04.2026	ABLAPL-2100/2026	M S HASAN	GENERAL		Order Dtd. 2026-04-21			(S No
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29913/2026	30.04.2026	CRLMC-1321/2026	R SAMAL	GENERAL		Order Dtd. 2026-04-29			(S No
29914/2026	30.04.2026	WP (C) - 25760/2025	L K NAYAK	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)		(S No 10
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29919/2026	30.04.2026	RVWPET-275/2025	B N RAY	GENERAL		Order Dtd. 2026-04-24	CIVIL REVISION		(S No
29920/2026	30.04.2026	ABLAPL-4033/2026	P S DAS	GENERAL		Order Dtd. 2026-04-30			(S No
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29923/2026	30.04.2026	ABLAPL-4027/2026	P S DAS	GENERAL		Order Dtd. 2026-04-30			(S No

N I C (Software Team)